

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No.121 of 2016 in DFR No. 111 of 2016**

**Dated: 4<sup>th</sup> March, 2016**

**In the matter of:-**

**BSES Rajdhani Power Ltd. & Anr.**

**.... Appellant (s)**

**Versus**

**Delhi Electricity Regulatory Commission & Anr.**

**.... Respondent (s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on

**09.03.2016.**

**COURT MASTER**